

**STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF July-2021.****ANNEXURE-A**

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF July		DISPOSAL FOR THE MONTH OF July				PENDENCY AS ON 31.07.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka		138	29	0	10	0	0	0	157	8Months 14days

**DISTRICT JUDICIARY**

1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	774	24	2	18	0	0	0	782	1Year 7Months 8days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	695	27	2	12	1	0	0	711	1Year 6Months 10days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	397	25	0	39	0	0	0	383	1Year 11Months
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	378	25	0	39	0	0	0	364	2Years 2Months
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	389	21	1	30	5	0	0	376	1Year 9Months 28
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	373	25	0	25	3	0	0	370	2Years 3Months 8days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	403	16	0	23	26	0	0	370	2Years 6Months 27days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	513	19	1	15	0	0	0	518	6Years 9Months 2days



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2	BAGALKOT	Prl.District & Sessions Court Bagalkot	74	1	0	11	0	0	0	64	1Year 23days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	65	4	0	7	0	0	0	62	7Months 24days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	484	10	0	34	1	0	0	459	1Years 9Months 2days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	889	31	9	29	57	0	0	843	5Months 19days
6	BIDAR	Prl.District & Sessions Court, Bidar	584	30	0	4	0	0	0	610	1Years 1Month 29days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	121	10	0	0	0	0	0	131	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	352	1	0	3	0	0	0	350	5Months 19days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	99	3	0	4	0	0	0	98	10Months 5days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	3	0	0	1	0	0	0	2	6Months 14days
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	637	33	2	36	0	0	0	636	11Months 1day

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11	DAKSHINA KANNADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	905	41	0	47	2	0	0	897	1Year 4Months 8days





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<b>Total</b>			<b>11092</b>	<b>509</b>	<b>24</b>	<b>429</b>	<b>97</b>	<b>7</b>	<b>0</b>	<b>11092</b>	<b>1Year 3Months 28days</b>